

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 181/00878 of 2018

Friday, this the 16th day of August, 2019

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

M.V.Syed Koya, S/o.P.P.Alikoya Thangal
Aged 72 years
Junior Basic School Head Master (Retd.)
Union Territory of Lakshadweep
Kadavath House, Kattachira P.O
Muttikal Road, Betach Puthiyangadi
Tirur – 676 102, Malappuram Dist.

... Applicant

(By Advocate Mr.C.S.G Nair)

Versus

1. Administrator
Union Territory of Lakshadweep
Kavarathi – 682 555
2. Pay and Accounts Officer, (Pension & GPF)
Union Territory of Lakshadweep
Kavarathi – 682 555
3. Chief Controller
Central Pension Accounting Office
Trikoot-II, Bhikaji Cama Place
New Delhi – 110 066
4. Chief Manager
Syndicate Bank, Head Office
Central Pension Processing Centre
Manipal – 576 104

5. Branch Manager
Syndicate Bank
Tirur Branch, Tirur – 676 101

6. Union of India
Represented by its Secretary
Ministry of Home Affairs
Sardar Patel Bhavan, New Delhi – 110 001 **Respondents**

(By Advocate Mr.S.Manu for R 1 and 2, Mr.K.N.Radhakrishnan,ACGSC for R3 and Mr.R.S.Kalkura for R 4 and 5)

The above application having been finally heard on 16.8.2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

It is submitted that the amount in question has been granted to the account of the applicant. This is confirmed from the learned counsel for the applicant Mr.C.S.G Nair.

2. The Original Application is closed with liberty to re-agitate the issue if any residual grievance subsists. No costs.

**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures

Annexure A1 - True copy of the PPO No.85001 1700115

Annexure A2 - True copy of the letter F.No.Pen/55/2006-PAOL dated 20.3.2007 issued by the 2nd respondent

Annexure A3 - True copy of the Revised Seal Authority dated 23.8.2010

Annexure A4 - True copy of the Calculation sheet

Annexure A5 - True copy of the letter dated 11.8.2014

Annexure A6 - True copy of the Revised Seal Authority dated 7.8.2018

Annexure A7 - True copy of the letter F.No.PEN/55/2006-PAO dated 22.11.2017 issued by the 2nd respondent

Annexure A8 - Letter No.5530/0098/HO OD-CPPC – 72/RP dated 29.9.2018 issued by the 4th respondent along with Calculation Sheet

Annexure A9 - True copy of the O.M F.No.18/03/2015-Estt. (Pay-1) dated 2.3.2016

Annexure R1 - Original of letter given by the applicant dated 16.4.2019

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